

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-2963(ND)2019

CORAM:

PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.12.2019

NAME OF THE COMPANY: ~~M/s.~~ Tarun Khanna V/s. M/s. Deltronix India Ltd.

SECTION: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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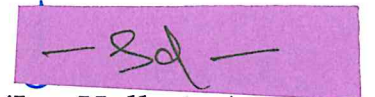
	Present: Mr. S. P. Singh Chawla and Mr. Shubham Bansal, Advocates for the Petitioner			
	Mr. Rajesh Choudhary and Mr. Shashank Aggarwal, Advocates for the Respondent			

ORDER

Request for further time is being prayed for on behalf of the Corporate Debtor to file reply. Last opportunity is being given. To come up for arguments on 14th January 2020.



(L. N. Gupta)
Member (T)



(Ina Malhotra)
Member (J)